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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 21/2023

MS X Plaintiff

Through: Mr. Adit S. Pujari, Adv (9811611205) & Mr. Siddharth Kaushal, Adv (9811148442) (siddharthkaushal

.office@gmail.com)

versus

KOUSTAV DEY

.... Defendant

Through:

CORAM:

MS. VANDANA JAIN (DHJS) JOINT REGISTRAR(JUDICIAL)

ORDER

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12.01.2023

IA No. 549/2023(U/S 151 CPC filed by plaintiff seeking exemption from filing certified/typed/clear copies of the documents)

Allowed, subject to all just exceptions.

IA stands disposed off accordingly.

IA No. 550/2023(U/S 151 CPC filed by plaintiff seeking permission to file redacted affidavit) & CS(OS) 21/2023

Notice of IA No. 550/2023 as well as summons of the suit be issued to defendant, on taking of necessary steps by plaintiff by all permissible modes including dasti and electronic, returnable for 20.04.2023.

Affidavit of service alongwith relevant proof be furnished before the next date of hearing.

VANDANA JAIN (DHJS) JOINT REGISTRAR(JUDICIAL)

JANUARY 12, 2023 SK